

**XRBIA WARAI DEVELOPERS PRIVATE LIMITED**

**ANNEXURE A**

**LIST OF FINANCIAL CREDITORS (Other Than Class of Creditors)**

**CIRP Date:- 28-06-2024**

**Date of Claim List:- 30-10-2024**

Amount in INR

| Sl. No       | Name of Creditor                             | Details of claim received |                          | Details of claim admitted |                 |                                     |                             |                        |                          | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any   |
|--------------|--|---------------------------|--------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|--|------------------------------|------------------------------------|---|
|              |  | Date of receipt           | Amount claimed           | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |  |                              |                                    |   |
| 1            | Asset Reconstruction Company (India) Limited | 08-08-2024                | 9,95,39,28,523.83        | 1,92,62,95,798.00         | Financial Debt  | 1,92,62,95,798.00                   | Nil                         | No                     | 60.78%                   | Nil  | -                            | 8,02,76,32,725.83                  | Claim Will be updated on receipt additional information |
| <b>Total</b> |  |                           | <b>9,95,39,28,523.83</b> | <b>1,92,62,95,798.00</b>  |                 | <b>1,92,62,95,798.00</b>            |                             |                        | <b>60.78%</b>            |  | <b>-</b>                     | <b>8,02,76,32,725.83</b>           |   |

**Mortgaged Properties**

**1)** All those pieces and parcels of lands total measuring 164,270 sq mtr, and being situated at Village: Madap, Taluka: Khalapur, District Raigad, within the jurisdiction of the Sub\_Registrar Karjat, Taluka Panchayat Samiti Khalapur, Zilla Parishad: Raigad, within the local limits of Grampanchayat Madap that alongwith the entire present and future unsold units and structure thereon and including all associated rights, titles and interests thereon in the project 'Eiffel Khopoli Woods" excluding area allotted to 'Casilla Brick Eagle' in the Project. (Owned/Developed by XRBIA Developers Limited).

**2.** "XRBIA Vangani- located at Khadyachapada at Taluka Karlat, District Raigad on land measuring 1,76,360 sq. mtrs. excluding area allotted to 'Casilla Brick Eagle' in the project i.e. 147 flats measuring 27,938 sq. fl. of carpet area and receivables from the sold area (Owned/developed by XRBIA Developers Limited).

**3.** All that piece and parcel of land totally measuring 592.2 (14.63 Acres); ,reehold land totally measuring 48.79 acre ('1949.6 Ares); freehold land totally measuring 30.71 acre (1243 Ares); and land parcel(s) totally measuring approx. 100.92 Acres (4084 Ares), being situated at Village Borivali 6 Naldhe, Taluka Karjat, District Raigad, Maharashtra, India (Owned/Developed by Kariat Golf Club Private Limited).

4. All those pieces and parcels of lands total admeasuring 4,27,350 sq. mtrs. and being situated in Village Tadwadi, Taluka Kariat, District Raigad, Maharashtra, India along with any present and future constructions thereupon pertaining to the real estate project "Disney Adventura" owned by Eiffel Lifespaces Privale Limited.
5. All that piece and parcel of the non-agricultural land besring Survey Nos.6l2, 6/3, 911, 912. 10/2N1,1014N2,1016, 12/1N1,12/64, 12/5,10/9, and located at mouje Warai Tarfe Waredi, within the Registration, Sub-District Taluka Karjat, Dist. Raigad Karjat alongwith the entire present and future unsold units and structure thereon and including all associated right; titles and interests in the Project "XRBIA Warai"(Owned/Developed by XRBIA Warai Developers Private Limited)
6. All that piece and parcel of land bearing Survey (GAT) Nos. 36,37, 39,40,42(panl6nd 339, admeasuring sum total of 49,210 sq. mtrs- And situated at Village Ambi, Taluka Maval, District Pune, Maharashtm, India alongwith the entire present and future unsold units and structure therefrom and including all associated rights, titles and interests in the project "XRBIA Ambi" (Owned/Developed by XRBIA Ambience Realty LLP).
7. All that piece and parcel of the 48 unsold Units admeasuring of 28315Sq.ft. Saleable Area, in the Proiect XRBIA Hiniewadi Road AND Receivables from sold or agreed to be sold 22 units admeasuring of 13,695 Sq. ft. Saleable area In the Project XRBIA Hinjewadi Road (Owned/Developed by XRBIA North Hinjewadi Developers Private Limited)
8. All thet piece and parcel ol the 23 unsold Units admeasuring of 13,791 Sq ft Saleable Area, in Proiect XRBIA Hiniewadi AND Receivables from sold or agreed to be sold 12 units admeasuring of 6343 Sq ft Saleable area in the Project XBBIA Hinjewadi (Owned/Developed by XRBIA Hinjewadi Developers Private Limited)
9. All that piece and parcel ol property being Unit No.003 Edmeasuring 804 sq. ft along with 2 car park of 240 sq. ft. situated on ground lloor in building known as Terminal I bearing CTS No.2092A, 1 to 3 of Ville Parle (East), Mumbai, Maharashtra (Owned/Developed by XRBIA Developers Limited)
10. All lthe contiguous land parcel(s) admeasuring 77.47 acres (3.098.60 Ares) and situated at Village Avsare and Warai (Waredi), Taluka Karjal, District Faigad Maharashtra (Owned/Developed by Aarini Homes Private Limited, Eden Builders Private Limited and Rahul Nahar)  
Personal Guarantees Provided by 1) Rahul Nahar 2) Vishal Nahar

3,16,94,92,816.94